

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.5126/2022
(Arising out of impugned final judgment and order dated 13-12-2021
in WC No. 59863/2015 passed by the High Court of Judicature at
Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION
VERSUS

Petitioner(s)

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17972/2022 (XI)

(IA No. 144582/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 144580/2022 - EXEMPTION FROM FILING O.T. AND IA No.
162757/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Sudipto K Pal, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. Sidharth Dave, Sr. Adv.
Mr. Rajesh P., AOR
Mr. Rajat Juneja, Adv.
Mr. Deeptanshu Jain, Adv.

Ms. Preetika Dwivedi, AOR

Mr. Ravindra Kumar, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Mr. Zain A. Khan, Adv.
Ms. Ekta Bharati, Adv.
Mr. Beenu Sharma, Adv.

Mr. Aakash Sirohi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 22.08.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR